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## Central Administrative Tribunal Principal Bench: New Delhi

OA No.791/94

New Delhi this the Ist day of June, 1994.

Sh. N.V. Krishnan, Vice-Chairman (A) Sh. C.J. Roy, Member (J)

Constable Kuldip Singh
No.4382/DAP
son of Sh. Sat Dev Singh,
r/o Barrack No.16,
5th Bn. D.A.P. New Police Lines,
Kingsway Camp, Delhi.

...Applicant

(By Advocate Sh. Shankar Raju)

Versus

- 1. Lt. Governor N.C.T.D.
   through Dy. Commissioner
   of Police (Headquarters-I)
   Police Headquarters, M.S.O. Building,
   I.P. Estate, New Delhi.
- 2. Dy. Commissioner of Police,
   D.E. Cell (Vigilance),
   P.S. Defence Colony,
   New Delhi.

... Respondents.

ORDER (ORAL)

Mr. N.V. Krishnan:-

We have heard him. He states that the relief claimed by the applicant has already been given. He seeks permission to withdraw the O.A. In the circumstances, the permission is granted. The O.A. is dismissed, as withdrawn.

(C.J. Roy)
Member(J)

(N.V. Krishnan) Vice-Chairman

Sanju.

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